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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 5/16	TP 40/17	For filing objections & for settlement	433(e) / 433(f)	Spectramat IFM Services Vs Parkway Holdings Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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9483501328	SUDHIR ANANT		
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9686115617 (Navendra. R. Badger) 

ORDER

Counsel for Petitioner is present. Employee of Corporate Debtor is present.
Again he requested time to file objections. Time extended as a last chance.
List it on 02.02.2018.


Member (T)


Member (J)